

Name of the Corporate Debtor: Vasavi Housing Infrastructure Limited (IN LIQUIDATION) CIN : U45202TN2006PLC039149
Date of commencement of CIRP: 27th September 2017, Date of commencement of Liquidation: 7th August 2018

LIST OF STAKEHOLDERS as on 28th April 2018, NCLT taken on record: 12th June 2018

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure 5 - List of Operational creditors (Government Dues)

S No	Details of Claimant		Details of Claim Received		Details of Claim Admitted				Amount of Confirmed Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien removed/ (Yes/No)	% share in total amount of claims admitted				
1	Income Tax Department	Central Government		14,43,22,140	14,43,22,140	Unsecured			65.09%				
	Total			14,43,22,140	14,43,22,140				65.09%				

For Vasavi Housing Infrastructure Limited

S. Rajendran

Liquidator

Regn. No. IBBI/IPA-002/IP-N00098/2017-2018/10241